

National Company Law Tribunal  
Allahabad Bench  
Allahabad

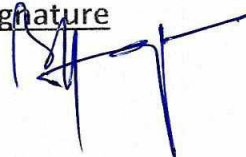
14 (ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016.

NAME OF THE COMPANY: M/s Tej Kumar Book Depot Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.	Zeyaul Haque	Adv.	For petitioner	
2.				

*Respondents*

① Rajesh Tiwari Adv.



Order dated 21.09.2016

CP No.14(ND)/2015 M/s Tej Kumar Book Depot Pvt. Ltd.

Heard the Company Application No. 13 of 2016 to some extent. As the Learned Counsel for petitioner relied upon certain additional documents, we direct him to serve copies on other side, within three days and continue the hearing on application on 03.10.2016.

List the matter on 03.10.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 21.09.2016